

Read :- Letter No. JOTI/2116/174/2021, dated 25.05.2021 received from I/c. Registrar (Legal and Research), High Court, Appellate Side, Bombay about nomination for Webinar on " Women's Health Management Through Yoga and Ayurveda " on 29th May, 2021 from 11.00 am onwards.


Since the Maharashtra Judicial Academy, Uttan, Thane in collaboration with Kaivalyadhama, Mumbai has organized a Webinar on " Women's Health Management Through Yoga and Ayurveda " on 29th May, 2021 from 11.00 am onwards, and in order to comply with directions of the Honourable High Court contained in the letter referred to herein above, the following order is passed.

- : OFFICE ORDER : -

- 1 All the Lady Judicial Officers including ex-cadres working in Nanded Judicial District are hereby nominated to attend the said Webinar of " Women's Health Management Through Yoga and Ayurveda " as per the schedule of programme attached herewith. The Lady Judicial Officers who are unable to attend to the said programme due to illness etc, are hereby exempted.
- 2 All the Lady staff members working in Nanded Judicial District are also hereby nominated to participate in the aboveside Webinar on 29th instant.
- 3 All participants are called upon to put on suitable dress for Yoga and use the Yoga mat for Yoga Session.
- 4 All participants are also called upon to go through other directions givne in the letter attached herewith and copy accordingly.

Copies of joining instructions, Team link and other material received with letter under reference are enclosed herewith.

District Court, Nanded)
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Date : 27th May, 2021)


(K.N. Gautam)
I/c. Principal District Judge,
Nanded.

Copy to

- The Registrar (Legal and Research), High Court, (Appellate Side), Mumbai.
- The Joint Director, Maharashtra Judicial Academy and Indian Mediation Centre and Training Institute, Uttan-Gorai Raod, Uttan, Bhayander (W), Dist. Thane

For information and necessary compliance to :-

- The District Judge-1, Nanded / Biloli / Bhokar / Kandhar.
- The District Judge-2, Nanded
- The Ex. Joint District Judge-1, (Under 14th Commission) Nanded
- The Ex. Joint District Judge-1, (Under POCSO Act) Nanded
- The Ad-hoc, District Judge-1, Nanded / Kandhar.
- The Ad-hoc, District Judge-2, Nanded / Kandhar Link Court Mukhed.
- The Secretary, District Legal Services Authority, Nanded.
- The Civil Judge, Senior Division, Nanded / Biloli / Bhokar / Kandhar.
- The Civil Judge, Senior Division, Link Court, Mukhed.
- The Chief Judicial Magistrate, Nanded.
- The Jt. Civil Judge, Senior Division, Nanded
- The 2nd / 3rd / 4th / 5th Jt. Civil Judge, Senior Division, Nanded
- The Civil Judge, J.D. and J.M.F.C., Mahur / Kinwat / Himayatnagar / Hadgaon / Ardhapur / Loha / Mukhed / Degloor / Naigaon (Bz) / Mudkhed / Umri / Dharmabad.
- The Jt. Civil Judge, J.D. and J.M.F.C., Nanded / Biloli / Bhokar / Kandhar / Kinwat / Hadgaon / Loha / Mukhed / Degloor / Naigaon (Bz).
- The 2nd Jt. Civil Judge, J.D. and J.M.F.C., Nanded / Kandhar / Loha / Mukhed / Naigaon Bz.
- The 3rd / 4th / 5th / 6th / 7th and 8th Jt. Civil Judge, J.D., Nanded.

- The District Government Pleader, Nanded

With a copy of letter of Hon'ble High Court and with a request to bring the same to the notice of all employees for compliance as directed.

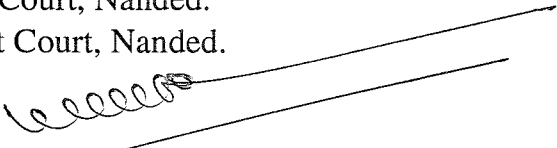
Copy to -

- The Registrar / Court Manager, District Court, Nanded.
- The Assistant Superintendent, C & F, District Court, Nanded
- The D.S.A., District Court, Nanded with a direction to upload copy of instant order on the web site of this office.
- Copy be affixed on the notice board.
- Copy be kept with the Muster Roll of District Court, Nanded.
- The Assistant Superintendent (C & F), District Court, Nanded.

District Court, Nanded)

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Date : 27th May, 2021)


I/c. Principal District Judge,
Nanded.